

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

**OA/021/264/2018 &
MA/21/157/2018**

Date of Order : 04.04.2018

Between:

A.R. Rakesh,
S/o. R. Ramulu,
Aged 30 years,
Occ: Track Maintainer-IV (Group 'D'),
O/o the Senior Section Engineer (Permanent Way),
South Central Railway,
Hyderabad Division,
Umri R.S., Maharashtra State.

..... Applicant

AND

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Divisional Railway Manager,
South Central Railway,
Hyderabad Division,
Hyderabad Bhavan,
Secunderabad.
3. The Additional Divisional Railway Manager,
South Central Railway,
Hyderabad Division,
Hyderabad Bhavan,
Secunderabad.
4. The Senior Divisional Personnel Officer,
South Central Railway,
Hyderabad Division, Hyderabad Bhavan,
Secunderabad.
5. The Assistant Personnel Officer (Engineering),
South Central Railway,
Hyderabad Division, Hyderabad Bhavan,
Secunderabad.

..... Respondents

Counsel for the Applicant ... Mr. K.R.K.V. Prasad
Counsel for the Respondents ... Mr. V. Vinod Kumar,
SC for Railways

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Both side counsel present.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. with liberty to file a fresh O.A. He is permitted to do so. The O.A. is dismissed as withdrawn with liberty to file a fresh O.A. MA/21/157/2018 stands closed. No order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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